

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 331/GT/2014

Date: 23.12.2015

To,

General Manager (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Petition No. 331/GT/2014

Subject: Approval of tariff of Anta GPS (419.33 MW) for the period from 1.4.2009 to 31.3.2014

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 7.1.2016:

- (i) Justification for the asset-wise/ year-wise variation in actual capital expenditure claimed in the petition and as allowed by the Commission in order dated 15.5.2014 in Petition No. 139/GT/2013 under respective heads for the period 2009-14;
- (ii) Clarification that all actual additional capital expenditure incurred during 2009-14 are the final payments and there are no balance payments/ un-discharged liabilities;
- (iii) Certificate to the effect that all assets of the gross block as on 31st March for the period 2009-14 are in service. In case any asset has been taken out from service, the same should be indicated along with the date of putting the asset in use, the date of taking out the asset from service, along with the depreciation recovered.

2. The information as above shall be filed within the due date. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be placed below the Commission for further orders.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)